

1	2	3	4	5	6	7	8	9	10
12.	Orissa	Drought	—	—	—	20.53	—	36.76	50.00
13.	Rajasthan	Flood	138	6438	10.88	2.10	119241	134.28	—
14.	Sikkim	Flood	9	—	—	—	20	3.53	5.52
15.	Tamil Nadu	Flood/ Cyclone	210	2826	3.28	3.28	700818	44.51	25.00
16.	Uttar Pradesh	Flood	352	1279	11.24	6.78	70858	93.84	—
17.	West Bengal	Flood	48	84	0.83	0.83	203987	38.49	—

[*Translation*]

Incidents of Crime in U.P.

3694. SHRI SOHAN BEER :
SHRI HARPAL SINGH SATHI :
PROF. OM PAL SINGH 'NIDAR' :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the crimes committed in U.P. during the current year, crime-wise;

(b) the number of persons arrested during this period; and

(c) the steps taken by the Government to check the incident of crimes in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Available information in regard to commission of crimes under major heads in the State of Uttar Pradesh during the current year (upto 15.2.1997) is as follows :

Crime	Number
1. Dacoity	144
2. Robbery	506
3. Murder	928
4. Burglary	1346
5. Kidnapping for ransom	27
6. Forced hold-up	15
7. Total I.P.C. Crimes	18050

During the month of January, 1997, 31,144 persons were arrested under various preventive sections. 11,998 criminals wanted in various cases have been arrested since 1.2.1997. An action plan for curbing crime and improving law and order in Uttar Pradesh chalked out recently has been communicated to the State Government for implementation.

[*English*]

Autonomy to States

3695. SHRI MADHAVRAO SCINDIA :
SHRI TARIQ ANWAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have received the report of the Committee constituted to go into the question of autonomy to the States;

(b) if so, the precise details of the recommendations contained therein; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The Government has not constituted any Committee to consider exclusively the question of "Autonomy to States". However, the Inter-State Council, in its meeting held on 15.10.1996, recommended inter-alia that there should be a Standing Committee of the Council.

The first meeting of the Standing Committee was held on 15th January, 1997. The following issues were considered by the Standing Committee :—

(i) Review and update of the recommendations of the Sarkaria Commission on Centre-State Financial relations especially the devolution of